

will not do. Parliament has to pass a law to give executive power to the Central Government. There is yet no such law. So, this cannot be done.

SHRI EDUARDO FALEIRO. Sir. (Interruptions)\*\*

MR. SPEAKER: Do not record.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

STATEMENTS EXPLAINING REASONS FOR NOT LAYING ANNUAL ACCOUNTS ETC. OF INDIAN INSTITUTES OF TECHNOLOGY, KANPUR, BOMBAY, AND KHARAGPUR AND NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING, NEW DELHI, ETC. ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table—

(1) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4061/79].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4062/79].

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1977-78 within the stipulated period of nine

months after the close of the accounting year. [Placed in Library. See No. LT-4063/79].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4064/79].

(5) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Management, Calcutta, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4065/79].

(6) A statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and the Audited Accounts of the Aligarh Muslim University and the Banaras Hindu University for the years 1976-77 and 1977-78 and of the North-Eastern Hill University for the years 1975-76, 1976-77 and 1977-78 and the Delhi University, Jawaharlal Nehru University, Hyderabad University and Visva-Bharati for the year 1977-78 within the stipulated period of nine months after the close of the accounting year. [Placed in Library. See No. LT-4066/79].

STATEMENTS EXPLAINING REASONS FOR NOT LAYING ANNUAL REPORTS AND ACCOUNTS OF KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI, AND CENTRAL TIBETAN SCHOOLS OF ADMINISTRATION, NEW DELHI, FOR 1977-78 AND CERTIFIED ACCOUNTS OF NATIONAL INSTITUTE OF TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY, FOR 1977-78 WITH A STATEMENT FOR DELAY

DR. PRATAP CHANDRA CHUNDER): Sir, on behalf of Shrimati

\*\*Not recorded.